

(b) if so, what are the details thereof stating the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b) Sir, the Railway Reform, Committee in its XV Report has pointed out that 29.6 per cent of the samples of water tested in 1981-82 were found to be unpotable and have recommended for remedial action being taken.

The unsatisfactory result of some of the water samples would be mainly due to inadequate chlorination or lack of disinfection at specific sources of supplies etc. In such cases immediate remedial action such as enhancing the dose of chlorine or bleaching powder or disinfection of storage tanks is taken and the water samples are rechecked for determining its potability. The Railway Reforms Committee's recommendation for remedial action are under active consideration.

The Railway Reforms Committee have not reported service of sub-standard food. They had, however, inspected a few catering establishments and have reported unhygienic conditions prevailing in certain catering establishments. The Committee also referred to the cases of food samples taken by the Railways and detection of adulterated food in certain samples. In these cases, necessary remedial action has been taken by the concerned zonal railways. The railways are constantly striving for further improvement in the catering service and to ensure this, periodical inspections, surprise checks jointly by the officials of Commercial and Medical Departments, are being conducted, both in respect of departmental and contractor-operated catering establishments.

Streamlining of Consumer co-operative network

217. SHRI JAGADISH JANI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether State Governments have been advised to streamline consumer co-

operative network under the 20-Point Programme;

(b) if so the States in which steps have so far been taken in this regard; and

(c) the details of the coverage made in Orissa for expanding consumer co-operative network?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO) (a) and (b) Yes, Sir. Instructions have been issued to State Governments to set up more fair price shops and to streamline Consumer Co-operative network. As on 1-4-1983, out of a total number of 2,93,400 fair price shops in the country, there were 90,196 fair price shops in the Cooperative Sector.

Besides this, instructions have also been issued to State Govts./U.Ts. to set up more consumer cooperative outlets for making available consumer goods at reasonable rates in both urban and rural areas.

(c) The State Government of Orissa has informed that all the 3821 Gram Panchayats are covered by 4389 Consumer Cooperative Outlets in Rural Areas and 528 urban outlets. 87 Students Consumer Cooperative Stores are functioning in the State.

पूर्वोत्तर रेलवे की 77 अष/78 डाउन गार्डियां

218. श्री राम भगत पासवान :
क्या रेल मंत्री यह बताने की इच्छा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर रेलवे की 77 अष/78 डाउन रेल गार्डियां से प्रथम श्रेणी के डिब्बे हटा लिए गए हैं ;

(ब) क्या यह सब है कि उत्तरी बिहार और पटना के बीच चलने वाली एक नाल कड़ी रेल गाड़ी है ;

(ग) क्या यह भी सब है कि इस रेल गाड़ी में कोच अटेंडेंट तथा टी० सी० नहीं दिए गए हैं और गाड़ी असुरक्षित रूप से चल रही है और कोच अटेंडेंट और टी० सी० के अभाव में लोग रेलवे का किराया और भाड़ा दिए बिना ही भारी सामान ढो रहे हैं ;

(घ) क्या कोच अटेंडेंट तथा टी० सी० देने के लिये जनता ने सम्बन्धित अधिकारियों से आग्रह किया है; और

(ङ) यदि हाँ, तो उपर्युक्त कमियों को दूर करने के लिए सरकार ने क्या कार्यवाही की है?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) जी नहीं।

(ख) जी नहीं। उत्तरी बिहार को पटना से जोड़ने वाली अन्य गाड़ियाँ भी हैं।

(ग) 77 अप्र/78 डायन एकसत्रैस गाड़ियों में पहले दर्जे में मान-परिचरों तथा दूसरे दर्जे के शयनयानों में चल-टिकट परीक्षकों की व्यवस्था की जाती है और आपात के कारण कर्मचारियों के अभावक न आने के मामलों को छोड़कर इन गाड़ियों को बिना कर्मचारियों के नहीं चलाया जाता है।

(घ) और (ङ) जी नहीं। लेकिन, 24-1-84 को माननीय संसद सदस्य द्वारा 78 डायन गाड़ी में पहले दर्जे के कोच में मान-परिचर के न होने की एक

बतना प्रशासन के नोटिस में लगी गई थी और इस मामले में उपर्युक्त निवारक कार्यवाही की गई थी।

Production Targets of Railway wagons

219. SHRI ARABINDA GHOSH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the fact that the proposed cut in the production target of railway wagons during the Sixth Plan by 30 per cent is likely to render the wagon industry sick;

(b) whether the affected zone is likely to be Eastern Railways where most of the wagon industries like Jessop, Texmaco, Burn-Standard and Braithwaite are concentrated particularly in West Bengal resulting in lay-off, retrenchment and even lock-out leading to unemployment of thousands of workers; and

(c) what steps Government propose to take to avert the cut in wagon industry in the greater interest of Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Any cut in the production targets of Railway wagons during any year would affect the wagon building industry. But the cut is exercised taking into consideration the overall allotment of funds for the year for rolling stock which includes wagons.

(b) While this will affect the output of wagons from the industries mentioned, all these industries also have alternative lines of production on which the staff normally engaged on wagon production could also be utilised and therefore the question of laying off etc. need not arise.

(c) Based on mid-term appraisal in the year of funds position as well as allocation as already made, additional funds